

Annexure-3

Name of the corporate debtor: Jaiprakash Associates Limited ; Date of commencement of CIRP: 3rd June, 2024 ; List of creditors as on: 26th July, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	State Bank of India	18-Jun-24	149,043,934,436.63	149,043,934,436.63	Loan	149,043,934,436.63	-	No	28.935%	-	-	-	-	
2	ICICI Bank Limited	18-Jun-24	91,679,018,229.54	91,679,018,229.54	Loan	91,679,018,229.54	357,017,742.80	No	17.798%	-	-	-	-	
3	IDBI Bank Ltd	13-Jun-24	57,942,044,234.50	57,942,044,234.50	Loan	57,942,044,234.50	-	No	11.249%	-	-	-	-	
4	LIC of India	14-Jun-24	30,214,665,047.39	30,214,665,047.39	Loan	30,214,665,047.39	-	No	5.866%	-	-	-	-	
5	Asset Care & Reconstruction Enterprise Limited	17-Jun-24	23,149,007,235.80	23,149,007,235.80	Loan	23,149,007,235.80	4,493,587,848.00	No	4.494%	-	-	-	-	
6	Canara Bank	15-Jun-24	19,729,139,022.75	19,729,139,022.75	Loan	19,729,139,022.75	-	No	3.830%	-	-	-	-	
7	Axis Bank Limited	15-Jun-24	18,000,251,106.37	17,980,251,106.37	Loan	17,980,251,106.37	-	No	3.491%	-	-	20,000,000.00	-	
8	Bank of Maharashtra	15-Jun-24	17,597,882,181.88	17,597,882,181.88	Loan	17,597,882,181.88	-	No	3.416%	-	-	-	-	
9	IFCI Limited	13-Jun-24	14,919,685,307.52	14,919,685,307.52	Loan	14,919,685,307.52	-	No	2.896%	-	-	-	-	
10	UCO Bank	15-Jun-24	12,002,470,918.83	12,002,470,918.83	Loan	12,002,470,918.83	-	No	2.330%	-	-	-	-	
11	Punjab National Bank	15-Jun-24	9,914,918,985.00	9,354,618,985.00	Loan	9,354,618,985.00	-	No	1.816%	-	-	560,300,000.00	-	
12	South Indian Bank	15-Jun-24	6,268,209,987.61	6,268,209,987.61	Loan	6,268,209,987.61	-	No	1.217%	-	-	-	-	
13	Punjab and Sind Bank	15-Jun-24	4,950,467,693.00	4,950,467,693.00	Loan	4,950,467,693.00	-	No	0.961%	-	-	-	-	
14	Jammu & Kashmir Bank Ltd	15-Jun-24	2,667,157,560.68	2,667,157,560.68	Loan	2,667,157,560.68	-	No	0.518%	-	-	-	-	
15	Asset Reconstruction Company (India) Limited	14-Jun-24	3,317,760,302.00	3,317,760,302.00	Loan	3,317,760,302.00	-	No	0.644%	-	-	-	-	
16	Export-Import Bank of India (Exim Bank)	21-Jun-24	2,533,750,161.10	2,533,750,161.10	Loan	2,533,750,161.10	-	No	0.492%	-	-	-	-	
17	Bank of India	15-Jun-24	2,474,976,690.96	2,474,976,690.96	Loan	2,474,976,690.96	-	No	0.480%	-	-	-	-	
18	Indian Overseas Bank	14-Jun-24	2,246,681,902.71	2,246,681,902.71	Loan	2,246,681,902.71	-	No	0.436%	-	-	-	-	
19	Indian Bank	18-Jun-24	1,974,233,295.16	1,974,233,295.16	Loan	1,974,233,295.16	-	No	0.383%	-	-	-	-	
20	Standard Chartered Bank	17-Jun-24	1,869,419,622.41	1,869,419,622.41	Loan	1,869,419,622.41	-	No	0.363%	-	-	-	-	
21	Bank of Baroda	14-Jun-24	1,828,432,167.97	1,828,432,167.97	Loan	1,828,432,167.97	-	No	0.355%	-	-	-	-	
22	The Karur Vysya Bank	15-Jun-24	1,566,721,922.69	1,566,721,922.69	Loan	1,566,721,922.69	-	No	0.304%	-	-	-	-	
23	Indusind Bank Limited	18-Jun-24	1,325,241,350.36	1,325,241,350.36	Loan	1,325,241,350.36	-	No	0.257%	-	-	-	-	
24	Union Bank of India (e - Corporation Bank)	15-Jun-24	1,134,469,714.23	1,134,469,714.23	Loan	1,134,469,714.23	-	No	0.220%	-	-	-	-	
25	Central Bank Of India	13-Jun-24	566,233,473.71	566,233,473.71	Loan	566,233,473.71	-	No	0.110%	-	-	-	-	
26	Srei Equipment Finance Limited	14-Jun-24	565,316,869.00	565,316,869.00	Loan	565,316,869.00	-	No	0.110%	-	-	-	-	
27	Yes Bank Limited	17-Jun-24	547,600,000.00	547,600,000.00	Loan	547,600,000.00	-	No	0.106%	-	-	-	-	
28	DBS Bank India Ltd	13-Jun-24	290,498,405.00	290,498,405.00	Loan	290,498,405.00	-	No	0.056%	-	-	-	-	
Total			480,320,187,824.80	479,739,887,824.80		479,739,887,824.80	4,850,605,590.80		93.136%	-	-	580,300,000.00	-	

Note : Claim has been admitted on provisional basis as the IRP is yet to receive certain required documents and information from the claimants and the corporate debtor. Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.